

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2033
TO BE ANSWERED ON THE 7TH MARCH, 2018

RAFAEL FIGHTER

2033. SHRI N.K. PREMACHANDRAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government proposes to purchase the Rafael fighter flight from France and if so, the details thereof;
- (b) whether the Government has started discussions and negotiations for purchase of Rafael fighter flight prior to 2014 and if so, the details thereof;
- (c) whether the Government has decided to review the terms and conditions of purchase after 2014 and if so, the reasons therefor;
- (d) the details of the terms, conditions and price of the flight for the purchase prior to 2014; and
- (e) the details of the terms and conditions and price of purchase after 2014 and the details of the reasons for increase in price of Rafael fighter flight, if any?

A N S W E R

MINISTER OF DEFENCE

(SMT. NIRMALA SITHARAMAN)

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(a) An Inter-Governmental Agreement (IGA) for purchase of 36 Rafale aircraft has been signed on 23rd September, 2016 between the Government of India and the Government of French Republic.

(b) to (d): In the MMRCA proposal for 126 aircraft, the negotiations with M/s Dassault Aviation as L1 vendor commenced in 2012. The Contract negotiations had reached an impasse and the Request for Proposal (RFP) for procurement of 126 MMRCA was formally withdrawn on 24th June, 2015.

(e) The 36 Rafale aircraft are being procured in direct fly-away condition under Inter-Governmental Agreement between the Government of India and the Government of French Republic. In the IGA, better terms have been achieved in terms of pricing, maintenance terms and delivery schedule.
